GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION No. 2677 TO BE ANSWERED ON 12TH AUGUST, 2025

STATUS OF FOREIGN TRAINED DOCTORS IN THE COUNTRY

2677 SHRI SATNAM SINGH SANDHU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details on number of Indian students who returned to the country after completing MBBS or other medical degrees abroad in the last twenty years, year-wise;
- (b) the number of foreign-trained doctors who are currently registered or practicing in the country;
- (c) the measures being taken to integrate these graduates into the national health system considering doctor-to-patient ratio and rural demand; and
- (d) whether any reforms are proposed in the Foreign Medical Graduate Examination (FMGE) and bridge courses?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (d): The National Medical Commission (Foreign Medical Graduate Licentiate) Regulations, 2021 regulate the process of issuance of license or permanent registration to practice in India in respect of Foreign Medical Graduates (FMGs) and are uniformly applicable to all the FMGs. Further, National Medical Commission (Compulsory Rotating Medical Internship) Regulations, 2021 regulate all aspects of compulsory rotating medical internship. As informed by National Board of Examinations in Medical Sciences (NBEMS), 96,545 candidates have qualified FMGE during last twenty years i.e from 2004 to 2024.
